

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3872  
ANSWERED ON:14.12.2009  
BONUS TO CONTRACT WORKERS  
Singh Shri Brij Bhushan Sharan

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether there is any provision to provide Bonus to contract labourers engaged in public, private and unorganized sector including construction sector;
- (b) if so, the number of contract labourers given bonus during each of the last three years and the current year, State-wise and sector-wise;
- (c) whether certain companies engaged in construction sector are not giving bonus to their contract labourers; and
- (d) if so, the number of companies identified alongwith the action taken against them during the said period, State-wise and sector-wise?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT(SHRI HARISH RAWAT)

(a) to (d): All contract workers, including those employed through contactors on building operations, are eligible for bonus under the provisions of the Payment of Bonus Act, 1965.

Information relating to payment of bonus by different establishments to contract workers engaged in various sectors,including construction sector is not maintained by the Government.